

BUSINESS ADVISORY COMMITTEE

TWENTY-NINTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 25th February, 1969.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

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| (1) General Discussion on the Railway Budget for 1969-70.  | 10 hours. |
| (2) Discussion and voting on the Demands for Grants (Railways) for 1969-70.  | 7 hours.  |
| (3) The Delhi Motor Vehicles Taxation (Amendment) Bill, 1969.<br>( <i>Consideration and passing</i> )  | 2 hours.  |
| (4) Statutory Resolution to be moved by Shri Shri Chand Goyal seeking disapproval of the Customs (Amendment) Ordinance, 1969.                              | } 5 hours |
| (5) The Customs (Amendment) Bill, 1969.<br>( <i>Consideration and passing</i> )  |           |
| (6) Statutory Resolution to be moved by Shri Shri Chand Goyal seeking disapproval of the Limitation (Amendment) Ordinance, 1968.                           | } 2 hours |
| (7) The Limitation (Amendment) Bill, 1969.<br>( <i>Consideration and passing</i> )   |           |
| (8) Statutory Resolution to be moved by Shri Shri Chand Goyal seeking disapproval of the Public Wakfs (Extension of Limitation) Amendment Ordinance, 1968. | } 2 hours |
| (9) The Public Wakfs (Extension of Limitation) Amendment Bill, 1969.<br>( <i>Consideration and passing</i> )   |           |
| (10) Statutory Resolution to be moved by Shri Shri Chand Goyal seeking disapproval of the Payment of Bonus (Amendment) Ordinance, 1969.                    | } 4 hours |
| (11) The Payment of Bonus (Amendment) Bill, 1969, as passed by Rajya Sabha.<br>( <i>Consideration and passing</i> )  |           |

NEW DELHI;  
February 25, 1969.  
Phalguna 6, 1890 (Saka).

N. SANJIVA REDDY,  
Chairman,  
Business Advisory Committee.